

Calcutta High Court (Appellate Side)

Scrutiny List From 14-07-2021 To 14-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1313/2021	SK ASFAR ALI AND ORS	SANJIB KUMAR GHOSH	04-08-2021	.THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT WRITTEN IN THE PROPER FORMAT.
2	CO	1315/2021	KALYANI SHARMA AND ANR.	AYAN MITRA	04-08-2021	MOBILE NUMBER OF PETITIONER IS MISSING.
3	CPAN	464/2021	MONIRUL ISLAM	ASHRAFUL HUQ	04-08-2021	1. SYNOPSIS OF THE CASE , SHORT LIST OF DATES AND PHOTOCOPY OF ORDER SHEET ARE MISSING.
4	CPAN	468/2021	KASHINATH DEY @ KASHI	SUDIP GHOSH CHOWDHURY	04-08-2021	1. IMPUGNED ORDER DATED 07-05-2021OF WPA 4988 OF 2021 IS MISSING WITH SHORT LIST OF DATES AND SYNOPSIS.
5	CRA	229/2021	AJAY KUMAR	ABHRA MUKHERJEE	04-08-2021	A SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER HAVE TO BE ATTACHED AFTER THE PRESENTATION FORM.
6	CRA	230/2021	DAYAL DAS MAJUMDER	SONALI DAS	04-08-2021	SHORT LIST OF DATES, SYNOPSIS AND XEROX COPY OF THE ORDER HAVE TO BE SUBMITTED WITH THE PETITION.
7	CRM	4758/2021	RAHUL MONDAL	KAUSHIK GHOSH	04-08-2021	THE DISTRICT CODE HAS BEEN WRONGLY WRITTEN AS DAKSHIN DINAJPUR INSTEAD OF SOUTH 24 PARGANAS.
8	FMAT	418/2021	ANJALI OJHA AND OTHERS	KRISHANU BANIK	04-08-2021	CASE NO. MENTIONED IN THE PETITION (PAGE NO 2) DOES NOT TALLY WITH THE CERTIFIED COPY.
9	WPA	11482/2021	ASOK KUMAR DUTTA	KALYAN KUMAR BHATTACHARJEE		
10	WPA	11581/2021	KANAN ROY AND ANR	AMIT NATH	04-08-2021	1. NO NUMBERING OF PROFORMA RESPONDENT. 2. NO CERTIFICATE IN THE PRAYERR PORTION OF THE WRIT PETITION. 3. NO AUTHORIZATION IN THE PARAGRAPH TWO OF THE AFFIDAVIT PAGE.
11	WPA	11582/2021	AZHAR SEKH	ABHIJIT DAS	04-08-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE 2. THE NAME AND SIGNATURE OF THE PETITIONER IS MISMATCHED IN THE AFFIDAVIT PAGE
12	WPA	11585/2021	NISHA KUMARI JHA	SUPRIYO CHATTOPADHYAY	04-08-2021	BRIEF LIST OF DATES IS ABSENT

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
13	WPA	11610/2021	MANGALAM ORGANICS LIMITED	MANIKA ROY	04-08-2021	COMPETENCY CERTIFICATE NOT ATTACHED WITH THE PETITION.
14	WPA	11611/2021	MANGALAM ORGANICS LIMITED	MANIKA ROY	04-08-2021	COMPETENCY CERTIFICATE NOT ATTACHED
15	WPA	11613/2021	SHRABANI BANERJEE AND ORS.	JAHARLAL ROY	04-08-2021	1.POINTS OF LAW IS NOT ATTACHED 1. SYNOPSIS DOES NOT HAVE A HEADING.
16	WPA	11630/2021	JALAN INTER CONTINANTAL HOTELS PRIVATE LIMITED AND ANOTHER	ANNA MALHOTRA	04-08-2021	1. WRONG PRESENTATION FORM.
17	WPA(P)	204/2021	SUCHARITA CHATTERJEE	SAROJ BANERJEE	04-08-2021	1. SIGNATURE OF ADVOCATE IS MISSING ON ZERO PAGE. 2. GROUP AND HEAD IS NOT PROPERLY FILLED IN ZERO PAGE.
18	WP.CT	48/2021	UNION OF INDIA AND ORS.	DEEPAK KUMAR SINGH	04-08-2021	FIRST PAGE OF THE PETITION IS NOT IN PRESCRIBED FORMAT .

Printed On 14-07-2021